

High Court of Madhya Pradesh, Jabalpur
Bench at Indore

Review Petition No.430/2022

(State of Madhya Pradesh through Principal Secretary,
Public Health & Engineering Department,
Vallabh Bhawan, Bhopal (MP)

Chief Engineer,
Public Health & Engineering Department,
Madhya Pradesh Bhopal (MP)

Executive Engineer,
Public Health & Engineering Department,
Musakhedi, Indore (MP)
District Treasury Officer Indore,
District Indore (MP)

Joint Director, Treasury Accounts & Pension,
Indore (MP)

Versus

Anar Singh S/o Shri Babusingh,
Age 58 Years, Occupation – Telephone Attendant,
Address – 155, Bajarang Nagar, Indore)

Indore, Dated 21.04.2022

Shri Koustubh Pathak, learned Government Advocate for the review petitioner / State of Madhya Pradesh.

Shri Sanjay Zamindar, learned counsel for the respondent / writ petitioner.

They are heard. Perused the record of the case.

This review petition filed by the review petitioner / State of Madhya Pradesh under Order 47 Rules 1 & 2 read with Section 151 of the Code of Civil Procedure, 1908 for review / recalling of final order dated 11.11.2021 passed by this Court in Writ Petition No.18844/2021 (s) is hereby **dismissed**, in the light of order dated **04.01.2019** passed by a Division Bench of this Court in **Review Petition No.1814/2018 (State of Madhya Pradesh & others v. Chandrashekhar Joshi)**, a copy of the said order is also placed on

record.

All the other pending interlocutory applications, if any, shall stand **disposed of**.

(Subodh Abhyankar)
Judge